

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 151 of 2013 (SZ)

Applicant(s) Respondent(s)

Mr.Marimuthu, Panaiyur Post
Kancheepuram District and another

Vs.

The Union of India rep. By its
Secretary
Ministry of Environment & Forests
and others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents

M/s. D. Nagasaila, V. Suresh
& K.Muthunayaki, Advocates

Mrs. Me.Sarashwathy, Advocate for
for R-1 and R-2
Smt. Rita Chandrasekar, Advocate for R-3
Shri Jagdeep Kishore, Advocate for R-4

Appeal No. 155 of 2013 (SZ)
M.A.No.43 of 2014

Appellant(s) Respondent(s)

M/s. Conservation Action Trust and
another

Vs.

The Union of India, Ministry of
environment and Forests,
New Delhi and others

Legal Practitioners for Appellant(s) Legal Practitioners for Respondents

Shri Kamalesh Kannan
and Mr. Sai Sathya Jith

Smt. Me.Sarashwathy for R-1 & R8
M/s. M.K. Subramanian and
for R2, R-3 and R-7
Shri Jagdeep Kishore for R-4
Smt. Rita Chandrasekar for-R-5 & 6

Appeal No. 161 of 2013 (SZ)

Appellant(s) Respondent(s)

Shri. K. Saravanan,
Urukuppam,
Chennai-90

Vs.

Union of India, Ministry of environment
and Forests, New Delhi & others

Legal Practitioners for Appellant(s)

Legal Practitioners for Respondents

M/s. D. Nagasaila, V. Suresh and
P.Moses & K. Muthunayaki, Advocates

Smt. Me.Sarashwathy for R-1& R2
Shri Jagdeep Kishore for R-3

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Item No.2 to 4	<p>Date: 7th August, 2017</p> <p>We have heard learned counsel appearing for the State Pollution Control Board and Mrs.Me.Saraswathy, learned counsel appearing for MoEF & CC. She has also filed a letter received from the MoEF and CC indicating the date of uploading EC and CRZ clearance. For continuation, post these matters on 08.08.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>